

- (a) Sixth Annual Report and Accounts of the Solar Energy Corporation of India Ltd. (SECI), New Delhi, for the year 2016-17, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Corporation.
[Placed in Library. *See* No. L.T. 8734/16/18]
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.
- II. A copy each (in English and Hindi) of the following papers:—
 - (i) (a) Annual Report and Accounts of the National Institute of Solar Energy (NISE), Gurugram, for the year 2013-14, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (i) (a) above.
 - (ii) (a) Annual Report and Accounts of the National Institute of Solar Energy (NISE), Gurugram, for the year 2014-15, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (ii) (a) above.
 - (iii) (a) Annual Report and Accounts of the National Institute of Solar Energy (NISE), Gurugram, for the year 2015-16, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (iii) (a) above. [Placed in Library. *See* No. L.T. 8735/16/18]

**REGARDING NOTICES RECEIVED FROM SOME MEMBERS AND
PARTIES ON CERTAIN ISSUES**

MR. CHAIRMAN: I have received notices from some hon. Members on certain issues. I have declined permission for the same. It is from TMC, it is from Akali Dal and it is from some other parties. *...(Interruptions)...* Yes, also from TDP. I have gone through the notices and found that... *...(Interruptions)...* Dr. Ramachandra Rao. *...(Interruptions)...* Please.

डॉ. सुशील गुप्ता (राष्ट्रीय राजधानी क्षेत्र दिल्ली): *

MR. CHAIRMAN: Please don't speak without permission. ...(Interruptions)... What you are saying is not going on record. You are hon. Member; you are new to the House also. You are a very educated person. Please follow the rules. What I suggest is to please follow the rules and give notice in other form. I will definitely examine it and consider it positively.

SHRI DEREK O'BRIEN (West Bengal): This issue where the Governor of a State is writing directly... ...(Interruptions)...

MR. CHAIRMAN: You are not supposed to take the name of the Governor. Mr. Derek O'Brien, please. ...(Interruptions)...

SHRI DEREK O'BRIEN: I am willing to place it on the Table. ...(Interruptions)...

MR. CHAIRMAN: It will not go on record. ...(Interruptions)...

SHRI DEREK O'BRIEN: *

SHRI TAPAN KUMAR SEN (West Bengal): *

MR. CHAIRMAN: I have not permitted you. Please sit down. ...(Interruptions)... Will you please sit down? ...(Interruptions)... Will you please sit down? ...(Interruptions)... Please sit down. ...(Interruptions)...

SHRI DEREK O'BRIEN: Sir, allow us to explain. ...(Interruptions)...

MR. CHAIRMAN: It cannot be a condition. ...(Interruptions)... It cannot be a condition. You do not want the House to run. Okay. I will adjourn the House. I adjourn the House up to 2.00 p.m. today.

The House then adjourned at five minutes past eleven of the clock.

WRITTEN ANSWERS TO STARRED QUESTIONS

Achievements under 15 Point Programme for Welfare of Minorities

†*31. SHRI JAVED ALI KHAN: Will the Minister of MINORITY AFFAIRS be pleased to state:

(a) whether the New 15 Point Programme of the Prime Minister for the Welfare of Minorities introduced in the year 2006 is still in existence;

(b) if so, the achievements of this programme from the year 2014 to 2017; and

* Not recorded.

† Original notice of the question was received in Hindi.